

**GOVERNMENT OF INDIA
MINISTRY OF PARLIAMENTARY AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO-1147
TO BE ANSWERED ON 24.07.2018**

ASSESSMENT OF PARLIAMENTARY BUSINESS

1147. SHRI K. PARASURAMAN:

Will the Minister of Parliamentary Affairs be pleased to state:-

- (a) Whether fresh initiatives have been taken or proposed to be taken by the Government to discuss in the Parliament the holistic assessment of efficiency based on different parameters like the number of sittings, Bills passed, Bills held up, the extent of participation of members, duration of debates on each Bill etc.; and
- (b) If so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; AND
MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER
DEVELOPMENT AND GANGA REJUVENATION.**

(Shri Arjun Ram Meghwal)

- (a) Discussions on the floor of the Houses are governed as per Rules of Procedure and Conduct of Business of the respective Houses and comes under the purview of the Presiding Officers of the two Houses. Ministry of Parliamentary Affairs has no role in the matter.
- (b) The Question does not arise
